

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1658
ANSWERED ON:01.12.2011
CONSTRUCTION OF RURAL ROAD
Ray Shri Bishnu Pada

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal for construction of a rural road from Mamyo to Port Mout passing through Loha Baraik village under Chouldari Panchayat in Andman & Nicobar Islands;
- (b) whether Forest Clearance is required for construction of the road;
- (c) if so, the time by which the forest clearance will be obtained;
- (d) the current status of the said proposal;
- (e) whether the APWD will repair and maintain the existing Katcha road in the locality; and
- (f) if so, the time by which the said road work will be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (d): No such proposal is pending at National Rural Road Development Agency (NRRDA) from Andman & Nicobar Islands for construction of a rural road for any eligible habitations.
- (e) to (f): Rural Road is a State subject and rural roads under PMGSY are constructed and owned by the State Governments. The responsibility of maintenance of rural roads constructed under PMGSY rests with the State Governments.